

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

TP No.198 of 2016 (CP 3 of 2015)

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2020

Name of the Company:

J.P. Financial Services Pvt. Ltd.

V/s.

Golden Tobacco Ltd. & Ors.

Section:

Section 397-398 of the Companies Act

ORDER

Learned Counsel for the Petitioner appeared.

Learned Counsel for the Respondent appeared.

Pleadings are complete.

Matter to appear for hearing on 19.10.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 26th day of August, 2020

PC

(MADAN B GOSAVI)
MEMBER (JUDICIAL)